

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.933/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S.K. Mohapatra
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017

NAME OF THE COMPANY : Panshil Electro Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391&394

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Chetana Kandpal Company	Prosecutor	For or, Delhi Chetana	
2.	C. BALOONI Company	Prosecutor	FR.D (NR)	(30)
3.	Anand M. Mishra.	Advocate	Petitioner Company	An. Mishra

ORDER

Mr. Balooni, the Learned Company Prosecutor for the Regional Director is not available.

List on 04.5.2017.

Sd/-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd/-
(S.K. MOHAPATRA)
MEMBER (TECHNICAL)

Surjit
01.5.2017